NOTIFICATIONS UNDER REPRESENTATION OF THE PEOPLE ACT, 1950 AND COM-PANIES ACT. 1956

विवि, स्थाय और कस्पनी कार्य मंत्रालय में राज्य मंत्री (भी नर्रोत्तह यादव) : अध्यक्ष महोदय, मैं निम्निलिखित पत्न सभा पटल पर रखता हूं:

(1) लोक प्रतिनिधित्व प्रधिनियम, 1950 की धारा 9 की उपधारा (2) के अन्तर्गत प्रधिसूचना संख्या सा० धा० 191 (ड): (हिन्दी तथा अंग्रेजी सस्करण) की एक प्रति, जो दिनाक 22 मार्च, 1978 के भारत के राजपल में प्रकाशित हुई तथा जिसके द्वारा ससदीय तथा विधान सभाई निर्वाचन केल परिसीमन आदेश, 1976 की अनुसुची 16 में वर्णित निर्वाचन क्षेत्र के आकार में क्तिपय मुद्धिया की गई हैं।

[Placed in Library. See No. LT-2109/78]

(2) कम्पनी प्रधिनियम, 1956 की धारा 620क की उपधारा (3) के धन्तर्गत क्षित्र चना सक्या सार सार निर्ण 426 (हिन्दी तथा ध्रमें जी सस्करण) की एक प्रति, जो दिनाक 1 प्रप्रैं जो, 1978 के भारत के राज्यल मे प्रकाशित हुई थी तथा जिस के द्वारा मैसर्स भनृतसर राधास्वामी फाइनेंन्स कम्पनी (प्राइवेट) लिमि-टेड को, जिस का प्रजीकृत कार्यां ज्या राज्य में हैं, "निधि" घोषित किया गया है।

[Placed in Library. See No. LT-2110/78].

RE. CALLING ATTENTION

MR. SPEAKER: Calling Attention, Shri Somnath Chatterjee.

SHRI SOMNATH CHATTERJEE (Jadavpur): Up till now, we have not received any statement THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I was collecting all the facts; I have collected the facts....

MR. SPEAKER. I will take it up at 1 O'Clock. Will that be all right?

SHRI SURJIT SINGH BARNALA: I have got the statement ready.

MR SPEAKER: Is it a long one?

SHRI SURJIT SINGH BARNALA. It is three pages.

MR SPEAKER I will take it up at I O'Clock Is it suitable to all the hon Members?

SHRI JYOTIRMOY BOSU (Diamond Harbour): I would suggest 4 O'Clock

MR SPEAKER. We will take it up at 1 O'Clock

12.01 hrs.

PUBLIC ACCOUNTS COMMITTEE
SEVENTY-THIRD REPORT

SHRI C M STEPHEN (Idukkı): I beg to present the Seventy-third Report of the Public Accounts Committee on paragraph 48 of the Report of the Comptroller and Auditor General of India for the year 1975-76, Union Government (Civil) on University Grants Commission relating to the Ministry of Education and Social Welfare

12 11 hrs

COMMITTEE ON PUBLIC UNDER-TAKINGS

FOURTH REPORT AND MINUTES

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the